# COUNCIL OF STATES

Saturday, 3 m May 1952

The Council met at a quarter past eight of the clock, MR. CHAIRMAN in the Chair.

8.15 a.m.

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#### PAPERS LAID ON THE TABLE

#### AMENDMENTS TO INDIAN AIRCRAFT RULES

THE MINISTER FOR COMMUNI-CATIONS (SHRI JAGJIVAN RAM): Sir, I beg to lay on the Table a copy of each of the following Ministry of Communications Notifications making certain further amendments to the Indian Aircraft Rules, 1937, under subsection (3) of section 5 of the Indian Aircraft Act, 1934—

- (J) Notification No. 10-A/8-50, dated the 31st March 1952. [Placed in Library. See No. P. 12/52.]
- (tt) Notification No. 10-A/48-51, dated the 23rd April 1952. [Placed in Library. See No. P. I3/52-]

#### DAMODAR VALLEY CORPORATION

THE MINISTER FOR DEFENCE (SHRI N. GOPALASWAMI): Sir, on behalf of my hon. colleague Shri Gulzari Lal Nanda, I beg to lay on the Table a copy each of Part I of the Annual Report for the year 1950-51 and the Budget Estimates for 1952-53 of the Damodar Valley Corporation under sections 45(5) and 44(3) respectively of the Damodar Valley Corporation Act. [Placed in Library. See Nos. IV M. 4(8) and 4(9) respectively.]

## ELECTION OF DEPUTY CHAIRMAN

SHRI B. G. KHER (Bombay): Mr. Chairman, I move that Shri S. V. Krishna Moorthy Rao be chosen as the Deputy Chairman of this Council.

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SHRI AMOLAKH CHAND (Uttar P radesh): Mr. Chairman, I second the motion moved by my hon. friend Shri B. G. Kher that Shri S. V. Krishna Moorthy Rao be chosen as the Deputy Chairman of this Council.

MR. CHAIRMAN: The question is:

That Mr. S. V. Krishna Moorthy Rao be chosen as the Deputy Chairman of this Council

The motion was adopted.

Mr. CHAIRMAN : This unani mous vote ......

SHRI P. SUNDARAYYA (Madras): It is not unanimous. I said 'No'.

MR. CHAIRMAN: Did you say 'No'? I didn't hear it at all. At any rate, this vote by a very large majority shows the general confidence which Shri Krishna Moorthy Rao enjoys. He comes to his task very well equipped for it. He has been a legal practitioner of vast experience. He served on the Panel of Chairmen in the Provisional Parliament. I have no doubt that the fundamental rights of this Council and of every Member thereof including those who are in the Opposition will be safe in the hands of Shri Krishna Moorthy Rao. (Applause.) On behalf of all sections of the House, now that the election has taken place, and of myself, I wish him a very happy and useful term of office as Deputy Chairman of this Council.

PROF. G. RANGA (Madras): Mr. Chairman, I wish to join you in felicitating our friend Mr. Krishna Moorthy Rao. I have known him for some years, and I have seen him also functioning as Chairman on the Panel of Chairmen in the other House. I have found him to be very firm, clear-eyed and clear-headed and capable of maintaining the discipline in the House and also maintaining the dignity of the House. Sir, he was impartial, he was

[Prof. G. Ranga.] considerate. He was kind to the new Members; he was chivalrous to our lady Members also. (Applause.) I am confident, Sir, that he will make an excellent Deputy Chairman here and will bring credit to you and to this House.

SHRI GOVINDA REDDY (Mysore): Coming from the home State of Shri Krishna Moorthy Rao, I would like to say a few words associating myself with the sentiments expressed by yourself and Shri Ranga here. Mr. Krishna Moorthy Rao, as you were pleased to observe, was a conspicuous figure not only in the Bar in Mysore, but also in the field of literature. And he did yeoman service as a Congressman. Mr. Krishna Moorthy Rao, Sir, apart from other qualities of head and heart, has .got very winning manners. No better instance could be given, Sir, of this than the place he has secured in the heart of hon. Shri Diwakar. Diwakar-ji is a statesman cum scholar, and it is hard to secure a place in his affections, but Shri Krishna Moorthy Rao has laid effective seige to his affections and has stolen his heart, and I do not wonder, Sir, if he does steal more if he has not already done so. He has got very winning manners and he has got the ability and the wisdom to fill the place, to be a Deputy of yourself, Sir. I heartily congratulate him on behalf of myself and the Members on my side.

THE LEADER OF THE COUNCIL (SHRI N. GOPALASWAMI): Mr. Chairman, I thought the congratulations were conveved verv adequately by you, Sir, on behalf of the whole House. I did not think at that time any separate congratulations were necessary. As two hon. Members have already intervened to convey their congratulations, as the Leader of the House, I thought it might be considered inappropriate if I kept silent. I will, therefore, Sir, only say that I agree with you in every word that you said about Mr. Krishna Moorthy Rao. I have absolutely no hesitation in saying that he will bring to his new office qualities which would make him a thumping success as Deputy Chairman. (Applause.)

## SHRI KRISHNA MOORTHY RAO

(Mysore): Mr.Chairman, words fail me. I am simply overwhelmed by the kind words spoken by the hon. Members in this House, and also by the practically unanimous vote by which they have elected me as Deputy Chairman of this august House. Sir, it will be my constant endeavour to maintain and enhance dignity and decorum in this House. I thank you.

General Discussion

# THE BUDGET (RAILWAYS), [952-53—GENERAL DISCUSSION- continued

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR) : Mr. Chairman, I am thankful for the constructive suggestions made by the hon. Members of this House during the two-day general discussion. Government have been criticised for certain omissions and commissions. Some of the criticisms may be justifiable, but I dare say that most of them, coming from the Members -of the Communist Party, were wholly unjustified. One of the Members of the Communist Party in one sentence tried to condemn every aspect of the Railway Administration. He said that the railway employees were dying of starvation, and that railway journey was nothing but a tyranny and a torture. He could have as well said that the Railways should be scrapped and we should do without them. These criticisms, I venture to say, are wholly unfair and unjust. They are one-sided, highly-exaggerated and absolutely uncalled for.

I should like to congratulate Shri Ranga on his constructive approach to the problem of the Railways and the suggestions made by him. As regards return tickets, week-end tickets, etc., we shall perhaps be able to consider the proposal after some time, as we are at present short of coaches; we do not have the number of coaches that we really require. I would like to inform the House that we are doing our best to get them. During the last four years